

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
Appeal No. 02/252/ND/2019

IN THE MATTER OF:

Arti Jain	...	Appellant
Vs		
ROC	...	Respondent

Order under Section 252.

Order delivered on 12.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	Ms. Stuti Vatsa, Adv.
For the ROC	:	Ms. Sweety Kumar, AROC
For the IT Dept.	:	

ORDER

Last chance given to Income Department to file reply. List for hearing on
11.06.2021.

Sd/-
DR. V.K. SUBBURAJ
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)